

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF FERTILE INDIA AGROTECH LIMITED

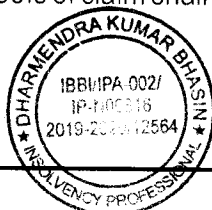
RELEVANT PARTICULARS

1.	Name of corporate debtor	FERTILE INDIA AGROTECH LIMITED
2.	Date of incorporation of corporate debtor	26-02-2003
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24219PB2003PLC025822
5.	Address of the registered office and principal office (if any) of corporate debtor	Kaddon Payal Road, Doraha, Tehsil Payal, District Ludhiana, Doraha - 141 421
6.	Insolvency commencement date in respect of corporate debtor	13-03-2024
7.	Estimated date of closure of insolvency resolution process	09-09-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Dharmendra Kumar Bhasin IBBI/PA-002/IP-N00816/2019-2020/12564 AFA No. AA2/12564/02/291124/203052 Valid Upto - 29-Nov-2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	191, Mamta Enclave, Behind Nimantran Banquet Hall, Dhakoli, Zirakpur, Sahibzada Ajit Singh Nagar, Punjab - 140603 Email id: ipdkbhasin@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	191, Mamta Enclave, Behind Nimantran Banquet Hall, Dhakoli, Zirakpur, Sahibzada Ajit Singh Nagar, Punjab - 140603 Email id: cirpfertileindia@gmail.com
11.	Last date for submission of claims	27-03-2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/home/downloads (b) Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Fertile India Agrotech Limited** (Corporate Debtor) on 13-03-2024 (insolvency commencement date). The creditors of **Fertile India Agrotech Limited**, are hereby called upon to submit their claims with proof on or before **27-03-2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Zirakpur
Date : 14-03-2024



Dharmendra Kumar Bhasin
Sd/-
Dharmendra Kumar Bhasin
Interim Resolution Professional
Fertile India Agrotech Limited